GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2836 TO BE ANSWERED ON 10.07.2019

FREIGHT TRAFFIC

†2836. SHRI KAUSHALENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the freight traffic in Railways is decreasing every year resulting in revenue loss;
- (b) if so, the reasons therefor;
- (c) whether one of the major reasons attributed is cargo theft and lack of proper maintenance;
- (d) if so, the facts thereof; and
- (e) whether any effective measures are being taken by the Government to promote Railway Freight traffic and plug the loopholes and if so, the details thereof?

ANSWER MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2836 BY SHRI KAUSHALENDRA KUMAR TO BE ANSWERED IN LOK SABHA ON 10.07.2019 REGARDING FREIGHT TRAFFIC

(a) and (b): No, Sir. Freight traffic and earnings of Indian Railways have shown an upward trend during the last 3 years. Details are as under:

	Freight loading	Freight	
Year	(in Million	Earnings (in ₹	
	Tonnes)	Crore)	
2016-17	1106.15	1,04,338.54	
2017-18	1159.55	1,17,055.40	
2018-19	1221.39	1,27,432.72	

- (c): No, Sir.
- (d): Does not arise.
- (e): A large number of measures have been taken to promote railway freight traffic. Some of the important measures are:
 - 1. Focused investments for augmenting transportation capacities of Indian Railways on major freight routes are being undertaken to facilitate higher freight volumes.
 - 2. Freight incentive schemes such as Traditional Empty Flow Direction (TEFD) and Long Term Tariff Contract (LTTC) have been formulated.
 - 3. Private wagon investment schemes such as General Purpose Wagon Investment Scheme (GPWIS), Liberalised Wagon Investment Scheme (LWIS), Special Freight Train Operator (SFTO), and Automobiles

Freight Train Operator (AFTO) have been formulated for facilitating a long term synergy between IR and the freight customers.

In order to prevent theft of Railway property/goods transported through Railways, following steps are being taken:

- 1. Railway yards are provided with Tower lights, tracks for patrolling etc.
- 2. Frequent drives are conducted against undesirable elements in trains and railway premises to prevent such thefts.
- 3. Surveillance is being kept through Closed Circuit Television (CCTV) cameras, provided at about 453 stations over Indian Railways.
- 4. All cases of theft of Railway property/booked consignment are promptly registered, investigated and arrested and the criminals are prosecuted as per law.
- 5. Crime Intelligence Branch (CIB) of Railway Protection Force (RPF) keeps regular watch and collects intelligence from time to time about criminals indulging in theft of Railway property/goods transported through Railways.
- 6. Regular co-ordination meetings are conducted with Government Railway Police (GRP)/Civil Police for collection and sharing of criminal intelligence.